

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2022				
Court- wise pendency of Cases as on 30.11.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	708	219	927
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	625	244	869
3	Sri Ravi Dahiya, ADJ., (Court No. 3), Agartala	0	119	119
4	Sri Debasish Kar, ADJ., (Court No. 4), Agartala	609	240	849
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	242	342	584
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	579	345	924
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	496	407	903
8	Smt. Tanusree Debnath, CJ (Sr. Div) & ASST. S.J., (Court No.1), Agartala	534	34	568
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. S.J., (Court No.2), Agartala	606	29	635
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	232	940	1172
11	Smt. Aparajita Debbarma, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	96	1401	1497
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	191	571	762
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	131	793	924
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	36	558	594
15	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala (Vacant), charge remains with Smti Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	22	597	619
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant), charge remains with Smti.Deepa Bhattacharyya, JM., First Class-cum- Civil Judge (Jr. Div),(Court No.5), Agartala	46	842	888
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant), charge remains with Smti Aparajita Singha, JM, First Class-cum-Civil Judge (Jr. Div), (Court No. 6), Agartala	40	1056	1096
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	41	805	846
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	40	888	928
Total		5274	10430	15704
Station-wise pendency of Cases as on 30.11.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4199	9678	13877
Total		4199	9678	13877
2	Family Court, Agartala	579	345	924
3	Addl. Judge, Family Court, Agartala	496	407	903
Total		1075	752	1827
Grand Total		5274	10430	15704

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2022

Court- wise pendency of Cases as on 30.11.2022

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Udaipur	180	167	347
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	209	130	339
3	Sri Subhra Nath, Judge, Family Court, Udaipur	207	302	509
4	Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur (now, Vacant), charge of the Court remains with the CJM-cum-Civil Judge (Sr. Div), Udaipur	258	44	302
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	97	335	432
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	26	269	295
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	10	242	252
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	373	385
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	15	555	570
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	8	624	632
Total		1022	3041	4063
Station-wise pendency of Cases as on 30.11.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	792	1560	2352
2	Amarpur	23	1179	1202
Total		815	2739	3554
3	Family Court, Udaipur	207	302	509
Grand Total		1022	3041	4063

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2022				
Court- wise pendency of Cases as on 30.11.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	438	226	664
2	Sri Uttam Hrishii Das, Judge, Family Court, Belonia	157	124	281
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	93	51	144
4	Sri Sunil Kumar Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	37	465	502
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	150	596	746
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	45	515	560
7	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom,	172	39	211
8	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	12	215	227
9	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	43	151	194
Total		1147	2382	3529
Station-wise pendency of Cases as on 30.11.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	763	1853	2616
2	Sabroom	227	405	632
Total		990	2258	3248
3	Family Court, Belonia	157	124	281
Grand Total		1147	2382	3529

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2022				
Court- wise pendency of Cases as on 30.11.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	151	148	299
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	17	87	104
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	169	299	468
4	Smti Lopamudra Dasgupta, CJ (Sr. Div) & ASST. SJ., Kailashahar	217	14	231
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	100	449	549
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	184	252	436
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remains with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	46	234	280
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	43	277	320
Total		927	1760	2687
Station-wise pendency of Cases as on 30.11.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	758	1461	2219
Total		758	1461	2219
2	Family Court , Kailashahar	169	299	468
Grand Total		927	1760	2687

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2022				
Court- wise pendency of Cases as on 30.11.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Dharmanagar	401	331	732
2	Sri Soumyo Bikash Das, Additional District & Sessions Judge, Dharmanagar	109	206	315
3	Shri Yoginder Pal, Judge, Family Court, Dharmanagar	265	197	462
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	175	25	200
5	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	100	302	402
6	Ms. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	190	491	681
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	90	307	397
8	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	208	210
9	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	4	183	187
Total		1336	2250	3586
Station-wise pendency of Cases as on 30.11.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1065	1662	2727
2	Kanchanpur	6	391	397
Total		1071	2053	3124
3	Family Court, Dharmanagar	265	197	462
Grand Total		1336	2250	3586

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2022				
Court- wise pendency of Cases as on 30.11.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	217	464	681
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	42	113	155
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	185	647	832
4	Sri Kaushik Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Sonamura	83	351	434
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	44	242	286
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	191	288	479
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	42	832	874
8	Sri Ali Haydar Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	84	706	790
Total		888	3643	4531
Station-wise pendency of Cases as on 30.11.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	529	1704	2233
2	Bishalgarh	317	1826	2143
Total		846	3530	4376
3	Family Court , Sonamura	42	113	155
Grand Total		888	3643	4531

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2022				
Court- wise pendency of Cases as on 30.11.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	114	214	328
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai District, Khowai	116	152	268
3	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	100	100	200
4	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	69	38	107
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	29	579	608
6	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	46	852	898
7	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	22	890	912
Total		496	2825	3321
Station-wise pendency of Cases as on 30.11.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	396	2725	3121
Total		396	2725	3121
2	Judge, Family Court, Khowai	100	100	200
Grand Total		496	2825	3321

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2022				
Court- wise pendency of Cases as on 30.11.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Sarkar, District and Sessions Judge, Ambassa	86	186	272
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	9	92	101
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	12	9	21
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	37	2	39
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	26	85	111
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	72	82
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	102	168	270
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	361	367
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	45	486	531
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	11	875	886
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	14	202	216
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Ganda Twisa	0	83	83
13	Sri Thomas Lalditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Ganda Twisa	2	107	109
Total		360	2728	3088
Station-wise pendency of Cases as on 30.11.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	168	437	605
2	Kamalpur	153	1015	1168
3	Longtharai Valley	25	1077	1102
4	Ganda Twisa	2	190	192
Total		348	2719	3067
5	Family Court, Ambassa	12	9	21
Grand Total		360	2728	3088

District-wise pendency of Civil and Criminal Cases as on 30.11.2022				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5274	10430	15704
2	Gomati District, Udaipur	1022	3041	4063
3	South Tripura District, Belonia	1147	2382	3529
4	Unakoti Judicial District, Kailashahar	927	1760	2687
5	North Tripura District, Dharmanagar	1336	2250	3586
6	Sepahijala District, Sonamura	888	3643	4531
7	Khowai District, Khowai	496	2825	3321
8	Dhalai District, Ambassa	360	2728	3088
Total		11450	29059	40509

